[Shri Y. B. Chavan]

have occupied this post and there were certainly casualties; there were heavy casualties on the Pakistan side.

श्री प्रकाशवीर शास्त्री (बिजनौर) : प्रधान मंत्री जी के वक्तव्य से अभी ऐसा प्रतीत हुआ कि जो तीन शर्तें पाकिस्तान की ओर से आई हैं बातचीत करने के लिए उन शर्तों को स्वीकार कर लिया जायगा और उस आधार पर बातचीत आरम्भ हो जायगी। कंजरकोट कच्छ में स्थित उन स्थानों के लिये जहां पाकिस्तान का आज अधिकार है तो क्या भारत सरकार पाकिस्तान से कंजरकोट और दूसरे इलाकों के सम्बन्ध में बातचीत का रास्ता खोल कर शत्रु को यह मौका नहीं दे रही है कि पहले वह आक्रमण कर के हमारे घर में कब्जा कर ले और फिर उस के बाद आक्रमण बंद कर के बातचीत की जाय ? इस तरीके से अपने क्षेत्रों को दूसरे के हाथों में दे दिया जाय, सरकार अपनी इस दुर्बल नीति को कब तक जारी रखना चाहती है ?

श्री लाल बहादुर शास्त्री: मैं इस को कोई दुर्बल नीति नहीं समझता। अगर उन की तरफ से बातचीत करने का औफर किया जाय और वह ठीक बातें हों तो बातचीत के लिए हमारा राजी हो जाना मैं नहीं समझता कि हमारी दुर्बलता की नीति है। उस हालत में बातचीत करने से इंकार करना कोई एक बड़ी ताकत की निशानी नहीं है। जो बात सही है, आपसी बातचीत में हम अपने पक्ष को मजबूती से रक्खें और अगर बातचीत से हम लोगों में बात तय हो जाती है तो वह ठीक ही है लेकिन अगर तय नहीं होगी तो हम फिर उस पर विचार करेंगे कि आगे क्या किया जाय ?

श्री हुकम चन्द कछवाय : कब्जा छोड़ कर ?

Shri D. C. Sharma (Gurdaspur): I am very happy to hear that this border has been put under the charge of our military. What I want to know is how the Pakistani forces have acquired so much mobility and efficiency that they have been able to shell an Indian post about fifty miles east of Kanjarkot. And, may I know if all that mobility and all that efficiency is due to the fact that they have been getting arms from America?

Shri Y. B. Chavan: Naturally, Sir, they have certain advantages. About mobility, as I explained, immediately beyond the Rann of Kutch they have got their farm land and, certainly, there are developed communications there and, therefore, they are taking advantage of that to frighten us with shelling, but they are very effectively replied to.

About those arms etc., we have made a statement on the floor of the House that at least in the first attack they had made use of certain American equipment.

12.31 hrs.

PAPERS LAID ON THE TABLE

PUBLIC NOTICE ON IMPORT POLICY FOR NEWSPRINT

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy of the Public Notice No. 28-ITC(PN)|65, dated the 21st April, 1965, on import Policy for Newsprint for the year April, 1965—March, 1966. (Placed in Library. See No. LT-4233|65).

Emergency Risks (Coods) Insurance (Amendment) Scheme and Emergency Risks (Factories) Insurance (Amendment) Scheme.

The Minister of Planning (Shri B. R. Bhagat): I beg to lay on the Table a copy each of the following Notifications:—

(i) The Emergency Risks (Goods) Insurance (Amendment) Scheme, 1965, published in Notification No. S.O| 923 dated the 27th March, 1965,

under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1962. [*Placed in Library. See* No. LT-4234/65].

(ii) The Emergency Risks (Factories) Insurance (Amendment) Scheme, 1965, published in Notificaiton No. S.O. 924 dated the 27th March, 1965, under sub-section (7) of section 3 of the Emergency Risks (Factories) Insurance Act, 1962. [*Placed in Library. See* No. LT-4235/65].

NOTIFICATIONS UNDER THE KERALA GENERAL SALES TAX ACT, 1963 AND THE CUSTOMS ACT, 1962

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): I beg to lay on the Table—

(1) a copy each of the following Notifications under sub-section (3) of section 57 of the Kerala General Sales Tax Act, 1963, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala:—

(i) S.R.O. 396/64, dated the 15th December, 1964.

(ii) S.R.O. 37/65, dated the 2nd February, 1965.

[*Placed in Library. See* No. LT-4236/65].

(2) a copy each of the following Notifications under section 159 of the Customs Act, 1962:

(i) G.S.R. 538, dated the 31st March, 1965.

(ii) G.S.R. 539, dated the 31st March, 1965.

[*Placed in Library. See* No. LT-4237/65].

12.31½ hrs.

ESTIMATES COMMITTEE

Seventy-eighth Report

Shri A. C. Guha (Barasat): Sir, I beg to present the Seventy-eighth Report of the Estimates Committee on the Ministry of Food and Agriculture (Department of Agriculture)—Forest Research Institute and Colleges, Dehra Dun.

12.32 hrs.

DEMANDS FOR GRANTS—*contd.*

Ministry of Education—*contd.*

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Education.

Some hon. Members rose—

Mr. Speaker: Dr. Govind Das.

डा० गोविन्द दास (जबलपुर): अध्यक्ष जी, हमारा इस समय निर्माण का युग चल रहा है और यह निर्माण दो प्रकार का हो रहा है—एक पार्थिव निर्माण और दूसरा बौद्धिक निर्माण । मैं बौद्धिक निर्माण को पार्थिव निर्माण से भी अधिक महत्व देता हूं—इसलिए कि पार्थिव निर्माण भी बहुत दूर तक बौद्धिक निर्माण पर अवलम्बित है ।

जहां तक बौद्धिक निर्माण का सम्बन्ध है, भाषा का सर्वोपरि स्थान है और इस प्रश्न से शिक्षा मन्त्रालय का सर्वाधिक सम्बन्ध है । स्वतन्त्र होने के बाद हमने इस विषय को बड़ी गम्भीरता से सोचा और इस सम्बन्ध में कई आयोग, कई कमीशन, नियुक्त हुए । उन सबके प्रतिवेदनों पर सरकार ने गम्भीरतापूर्वक विचार किया और कुछ को स्वीकार भी किया, परन्तु इस स्वीकृति के बावजूद भी स्थिति लगभग पूर्ववत् ही है ।

Mr. Speaker: How long will the hon. Minister take for his reply?